

HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD

ABSTRACT

SENIOR CIVIL JUDGES - General Transfers and Postings of Senior Civil Judges for the year 2022 and posting orders to the 39 Civil Judges (Junior Division) who are promoted as Civil Judges (Senior Division) on temporary basis under Rule 14(1a) of the Telangana State Judicial Services Rules, 2017 - **ORDERS - ISSUED.**

ROC.NO.3103/2022-B.SPL.,

NOTIFICATION NO.371-B.SPL.

DATED:18.08.2022.

READ:

The High Court is pleased to order the following Transfers and Postings of Senior Civil Judges:-

The Senior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in column number 2 are directed to handover charge of their post and also the posts for which they have been holding full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post and also the posts which his/her predecessor is holding full additional charge, from the officers mentioned in Column Number 5.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER SARVASRI	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SRI. G.UDAY BHASKAR RAO, Senior Civil Judge-cum-Asst. Sessions Judge, Adilabad.	IX Additional Chief Metropolitan Magistrate, Hyderabad (Post Kept Vacant)	Secretary, District Legal Services Authority, Adilabad.	Additional Chief Metropolitan Magistrate Court at Hyderabad to try the cases of Scam in

				M/s. Satyam Computer Limited (SCSL)-cum-XXI Additional C.M.M., Hyderabad.
2.	SMT. S.SWATHI REDDY, XIV Additional Judge, City Civil Court-cum-XVIII Additional Chief Metropolitan Magistrate, Secunderabad.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Siddipet Vice Sri N.Santosh Kumar (Nemuri) Transferred	XV Additional Judge, City Civil Court-cum-XIX Additional Chief Metropolitan Magistrate, Secunderabad.	Senior Civil Judge-cum-Asst. Sessions Judge, Medak.
3.	SRI P.ANJANEYULU, Senior Civil Judge working as Administrative Officer, Telangana State Legal Services Authority, Hyderabad.	Senior Civil Judge-cum-Assistant Sessions Judge, Jangoan Vice Smt A. Kanchana Reddy Transferred	Member Secretary, Telangana State Legal Service Authority, Hyderabad.	Principal Senior Civil Judge -cum-Assistant Sessions Judge, Hanumakonda.
4.	SRI G.SRINIVAS, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Khammam.	Senior Civil Judge-cum-Asst. Sessions Judge, Narayanpet Vice Smt. R.M.Subhavalli, Transferred	Secretary, District Legal Services Authority, Khammam.	Prl. Senior Civil Judge-cum-Assistant Sessions Judge, Mahabubnagar.
5.	SMT. R.M.SUBHAVALLI, Senior Civil Judge-cum-Asst. Sessions Judge, Narayanpet.	XIII Additional Chief Metropolitan Magistrate (Mahila Court), Hyderabad (Post Kept Vacant)	Prl. Senior Civil Judge-cum-Assistant Sessions Judge, Mahabubnagar.	Additional Chief Metropolitan Magistrate Court at Hyderabad to try the cases

				of Scam in M/s Satyam Computer Limited (SCSL)-cum-XXI Additional C.M.M., Hyderabad
6.	MS. D.B.SHEETAL, Senior Civil Judge-cum-Assistant Sessions Judge, Nagarkurnool.	Senior Civil Judge-cum-Assistant Sessions Judge, Vikarabad Vice Smt. Shanker Sridevi Transferred	Secretary, District Legal Services Authority, Mahabubnagar.	II Addl. Senior Civil Judge-cum-II Assistant Sessions Judge, Rangareddy District at L.B.Nagar.
7.	SRI G.VENU, Secretary, District Legal Services Authority, Nalgonda.	XIV Addl. Judge, City Civil Court-cum-XVIII Addl. Chief Metropolitan Magistrate, Secunderabad Vice Smt. S. Swathi Reddy Transferred	Senior Civil Judge - cum-Assistant Sessions Judge, Miryalaguda.	XV Additional Judge, City Civil Court-cum-XIX Additional Chief Metropolitan Magistrate, Secunderabad.
8.	SRI MANDA VENKATESWAR RAO, Senior Civil Judge-cum-Asst. Sessions Judge, Nalgonda.	Senior Civil Judge-cum-Assistant Sessions Judge, Warangal at Hanumakonda (Post Kept Vacant)	Senior Civil Judge - cum-Assistant Sessions Judge, Miryalaguda.	Prl. Senior Civil Judge-cum-Assistant Sessions Judge, Hanumakonda

9.	SRI P.SIVA RAM PRASAD, Senior Civil Judge-cum- Assistant Sessions Judge, Bodhan, Nizamabad District.	Principal Senior Civil Judge-cum- Assistant Sessions Judge, Rangareddy District at L.B. Nagar Vice Sri D.Kiran Kumar Transferred	Additional Senior Civil Judge-cum- Additional Assistant Sessions Judge, Armoor.	Secretary, District Legal Services Authority, L.B.Nagar, Rangareddy District.
10.	SRI V. SRINIVAS, Senior Civil Judge-cum- Asst. Sessions Judge, Kamareddy.	Senior Civil Judge-cum- Assistant Sessions Judge, Rangareddy District at Kukatpally (Post Kept Vacant)	Additional Senior Civil Judge-cum- Additional Assistant Sessions Judge, Armoor.	Secretary, District Legal Services Authority, L.B.Nagar, Rangareddy District.
11.	SRI D.KIRAN KUMAR, Principal Senior Civil Judge- cum-Assistant Sessions Judge, Rangareddy District at L.B. Nagar.	Senior Civil Judge- cum-Asst. Sessions Judge, Kamareddy Vice Sri V.Srinivas Transferred	Secretary, District Legal Services Authority, L.B.Nagar, Rangareddy District.	Additional Senior Civil Judge-cum- Additional Assistant Sessions Judge, Armoor.
12.	SRI M.RADHA KRISHNA CHAHVAN, I Additional Senior Civil Judge-cum-Chief Metropolitan Magistrate - cum-I Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.	Senior Civil Judge- cum-Assistant Sessions Judge, Sangareddy Vice Smt. B. Pushpalatha Transferred	II Additional Senior Civil Judge- cum-II Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.	Senior Civil Judge-cum- Asst. Sessions Judge, Medak.

13.	MS. N. AMARAVATHI, Senior Civil Judge-cum- Assistant Sessions Judge, Mahabubabad.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Khammam Vice Sri G. Srinivas Transferred	Principal Senior Civil Judge -cum- Assistant Sessions Judge, Hanumakonda.	Secretary, District Legal Services Authority, Khammam.
14.	SRI K. SURI KRISHNA, XVII Addl. Chief Metropolitan Magistrate, Hyderabad.	Senior Civil Judge- cum-Assistant Sessions Judge, Zaheerabad, Sangareddy District Vice Sri D.Durga Prasad, Transferred	XVI Additional Chief Metropolitan Magistrate, Hyderabad.	Senior Civil Judge-cum- Asst. Sessions Judge, Medak.
15.	SMT. D. VAROODHINI, Senior Civil Judge-cum- Assistant Sessions Judge, Peddapalli.	I Additional Senior Civil Judge-cum- Chief Metropolitan Magistrate -cum-I Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar Vice Sri M. Radha Krishna Chahavan, Transferred	Principal Senior Civil Judge-cum-Asst. Sessions Judge, Karimnagar.	II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
16.	SRI K. KIRAN KUMAR, Prl. Senior Civil Judge-cum- Assistant Sessions Judge, Wanaparthy.	XI Additional Chief Metropolitan Magistrate, Secunderabad (Post Kept Vacant)	Principal Senior Civil Judge -cum- Assistant Sessions Judge, Gadwal.	X Additional Chief Metropolitan Magistrate, Secunderabad

17.	SMT. CHITTIBOMMA ASHA LATHA Secretary, District Legal Services Authority, SANGAREDDY.	XVI Additional Judge, City Civil Court-cum-XX Additional Chief Metropolitan Magistrate, Secunderabad (Post Kept Vacant)	Senior Civil Judge-cum-Asst. Sessions Judge, Medak.	XV Additional Judge, City Civil Court-cum-XIX Additional Chief Metropolitan Magistrate, Secunderabad.
18.	SMT. B.PUSHPALATHA Senior Civil Judge-cum-Asst. Sessions Judge, Sangareddy.	XV Additional Chief Metropolitan Magistrate for Trial of Video Piracy Cases, Hyderabad (Post Kept Vacant)	Senior Civil Judge-cum-Asst. Sessions Judge, Medak.	Additional Chief Metropolitan Magistrate Court at Hyderabad to try the cases of Scam in M/s Satyam Computer Limited (SCSL)-cum-XXI Additional C.M.M., Hyderabad.
19.	SRI D.DURGA PRASAD, Senior Civil Judge-cum-Assistant Sessions Judge, Zaheerabad, Sangareddy District.	Chief Metropolitan Magistrate, Hyderabad (Post Kept Vacant)	Senior Civil Judge-cum-Asst. Sessions Judge, Medak.	II Addl.Chief Metropolitan Magistrate, Hyderabad
20.	SRI CH.AN. MURTHY, Senior Civil Judge-cum-Assistant Sessions Judge, Huzurnagar, Suryapet District.	Additional Senior Civil Judge-cum-Additional Sessions Judge, Hanumakonda (Post Kept Vacant)	Senior Civil Judge-cum-Asst. Sessions Judge, Suryapet.	Prl.Senior Civil Judge, Hanumakonda
21.	SMT. SHANKER SRIDEVI, Senior Civil Judge-cum-Assistant Sessions Judge, Vikarabad.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri (Post Kept Vacant)	II Addl. Senior Civil Judge-cum-II Assistant Sessions Judge, Rangareddy District at L.B.Nagar.	II Addl. Senior Civil Judge Medchal-Malkajgiri District at Malkajgiri

22.	SMT. A.KANCHANA REDDY Senior Civil Judge-cum- Assistant Sessions Judge, Jangaon, Jangaon District.	XVII Additional Judge, City Civil Court, Hyderabad (Post Kept Vacant)	Principal Senior Civil Judge -cum- Assistant Sessions Judge, Hanumakonda.	III Additional Judge, City Civil Court, Hyderabad
23	SRI J.VIKRAM Secretary, District Legal Services Authority, Nizamabad.	I Additional Senior Civil Judge- cum-I Additional Assistant Sessions Judge, Medchal- Malkajgiri District at Malkajgiri (Post Kept Vacant)	Additional Senior Civil Judge-cum- Additional Assistant Sessions Judge, Armoor.	II Addl. Senior Civil Judge- cum-II Addl.Assistant Sessions Judge, Medchal Malkajgiri District at Malkajgiri
24	SMT. V.RAJANI Principal Senior Civil Judge-cum-Assistant Sessions Judge, Bhongir, Yadadri Bhongir District.	Prl. Senior Civil Judge-cum- Assistant Sessions Judge, Wanaparthi Vice Sri K. Kiran Kumar Transferred	Senior Civil Judge- cum-Asst. Sessions Judge, Suryapet.	Principal Senior Civil Judge - cum- Assistant Sessions Judge, Gadwal.
25	SRI N.SANTOSH KUMAR (NEMURI), Principal Senior Civil Judge-cum-Assistant Sessions Judge, Siddipet.	VI Additional Chief Metropolitan Magistrate, Hyderabad (Post Kept Vacant)	Senior Civil Judge- cum-Asst. Sessions Judge, Sircilla.	XVI Additional Chief Metropolitan Magistrate, Hyderabad
26	SRI G.V.MAHESH NATH, Secretary, District Legal Services Authority, Warangal.	Senior Civil Judge- cum-Assistant Sessions Judge, Ranga Reddy District at Chevella (Post Kept Vacant)	Principal Senior Civil Judge -cum- Assistant Sessions Judge, Hanumakonda.	II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.

II

The Junior Civil Judges, mentioned in Column Number 2 who are promoted on temporary basis as per Rule 14 (1a) of Telangana State Judicial Service Rules, 2017 and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in column number 2 are directed to handover charge of their post and also the posts for which they have been holding full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post and also the posts for which his/her predecessor is holding full additional charge, from the officers mentioned in Column Number 5.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER SARVASRI	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri M.Rajender, Prl Junior Civil Judge - Cum-Judicial Magistrate of First Class, Narayanpet.	I Addl. Chief Metropolitan Magistrate, Hyderabad (Post Kept Vacant)	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar.	III Addl. Chief Metropolitan Magistrate, Hyderabad
On return from maternity leave Smt FARHEEN BEGUM, Junior Civil Judge -cum- Judicial Magistrate of First Class, Kosigi is directed to take charge of the post of Prl Junior Civil Judge - Cum-Judicial Magistrate of First Class, Narayanpet from Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar and will be full additional charge of the said post until further orders.				
2.	Sri V.Eswaraiah, Junior Civil Judge-cum- Judl. Magistrate of First Class, Bhainsa, Nirmal District.	XII Additional Chief Metropolitan Magistrate -cum- Special Metropolitan Magistrate for trial of cases under Labour and Factories Act, Hyderabad (Post Kept Vacant)	Junior Civil Judge -cum- Judicial Magistrate of First Class, Boath.	V Additional Chief Metropolitan Magistrate, Hyderabad.

On return from training Sri JITIN KUMAR, Junior Civil Judge-cum-Judicial Magistrate of First Class, Khanapur is directed to take charge of the post of Junior Civil Judge-cum-Judl. Magistrate of First Class, Bhainsa, Nirmal District from Junior Civil Judge -cum- Judicial Magistrate of First Class, Boath and will be full additional charge of the said post until further orders.

3.	Smt.G.Sabitha, III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, Warangal at Hanumakonda.	Senior Civil Judge-cum- Assistant Sessions Judge, Nagarkurnool Vice MS. D.B. Sheetal Transferred	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Warangal at Hanumakonda.	Secretary, District Legal Services Authority, Mahabubnagar.
4.	Sri Mohd. Abdul Jaleel, Prl. Junior Civil Judge - Cum-Judicial Magistrate of First Class, Sangareddy.	V Additional Judge, City Civil Court, Hyderabad (Post Kept Vacant)	Special Judicial Magistrate of First Class (Mobile) for trial of cases Under PCR Act-cum-II Additional Junior Civil Judge, Sangareddy, Sangareddy.	Secretary, District Legal Services Authority, Hyderabad
5.	Smt V.Bhavani, Prl. Junior Civil Judge - Cum- Judicial Magistrate of First Class, Warangal at Hanumakonda.	II Additional Judge, City Civil Court, Hyderabad (Post Kept Vacant)	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Warangal at Hanumakonda.	I Additional Judge, City Civil Court, Hyderabad

6.	Sri J. Hanumantha Rao, Special Judicial Magistrate of First Class for Trial of Cases under Telangana Prohibition and Excise Act-cum-III Additional Junior Civil Judge, Sangareddy.	Secretary, District Legal Services Authority, Sangareddy Vice Smt. Chittibomma Ashalatha Transferred	Special Judicial Magistrate of First Class (Mobile) for trial of cases Under PCR Act-cum-II Additional Junior Civil Judge, Sangareddy, Sangareddy.	Senior Civil Judge-cum- Asst. Sessions Judge, Medak.
7.	Sri K. Dasaradha Ramaiah, I Additional Junior Civil Judge -cum- XII Additional Metropolitan Magistrate, Medchal- Malkajgiri District at Kukatpally.	Principal Senior Civil Judge-cum- Assistant Sessions Judge, Bhongir Vice Smt V. Rajani Transferred	II Additional Junior Civil Judge- cum- XIII Additional Metropolitan Magistrate, Medchal- Malkajgiri District at Kukatpally.	Senior Civil Judge-cum- Asst. Sessions Judge, Suryapet.
8.	Smt. Pramila Jain, Junior Civil Judge -cum- Judicial Magistrate of First Class, Dharmapuri, Jagtial District.	Senior Civil Judge-cum-Asst. Sessions Judge, Adilabad Vice Sri. G.Uday Bhaskar Rao, Transferred	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Jagtial.	Secretary, District Legal Services Authority, Adilabad.
9.	Smt C.M. Rajyalakshmi, I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Rangareddy District at Shadnagar.	Senior Civil Judge-cum Assistant Sessions Judge, Ranga Reddy at Shadnagar (Post Kept Vacant)	Junior Civil Judge- cum-Judicial Magistrate of First Class, Rangareddy District at Chevella.	II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.

10.	Smt. P.Sai Sudha, Prl. Junior Civil Judge- cum-Judicial Magistrate of First Class, Karimnagar.	XVII Addl. Chief Metropolitan Magistrate, Hyderabad Vice Sri K. Suri Krishna Transferred	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act -cum- IV Additional Junior Civil Judge, Karimnagar.	XVI Additional Chief Metropolitan Magistrate, Hyderabad.
11.	Sri D.V.R.Tejo Karthik, Administrative Officer, Telangana State Judicial Academy, Secunderabad.	Senior Civil Judge-cum- Assistant Sessions Judge, Nalgonda Vice Sri Manda Venkateswara Rao Transferred	Deputy Director, Telangana State Judicial Academy, Secunderabad.	Senior Civil Judge -cum- Assistant Sessions Judge, Miryalaguda.
12.	Sri J.Syam Kumar, Junior Civil Judge -cum- Judicial Magistrate of First Class, Korutla, Jagtial District.	Senior Civil Judge-cum- Assistant Sessions Judge, Huzurnagar, Suryapet Vice Sri Ch. A.N. Murthy Transferred	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Jagtial.	Senior Civil Judge-cum-Asst. Sessions Judge, Suryapet.
13.	Smt.K.Asha Rani, Prl. Junior Civil Judge - Cum-Judicial Magistrate of First Class, Rangareddy District at Shadnagar.	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Khammam (Post Kept Vacant)	II Additional Junior Civil Judge- cum-XIII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar.	Secretary, District Legal Services Authority, Khammam.

14.	Sri N.Srikanth Babu, Prl Junior Civil Judge - Cum-Judicial Magistrate of First Class, Wanaparthy.	Senior Civil Judge-cum- Assistant Sessions Judge, Nizamabad (Post Kept Vacant)	I Addl.Junior Civil Judge -cum- Judicial Magistrate of First Class, Wanaparthy.	Additional Senior Civil Judge-cum- Additional Assistant Sessions Judge, Armoor.
15.	Sri C.Suresh, Judicial Magistrate of First Class (Criminal Court for Agency areas), Bhadrachalam, Badradri Kothagudem District.	Senior Civil Judge-cum- Assistant Sessions Judge, Mahabubabad Vice Ms. N.Amaravathi Transferred	I Additional Junior Civil Judge- cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Kothagudem.	Principal Senior Civil Judge - cum- Assistant Sessions Judge, Hanumakonda.
16.	Sri A.Kumara Swamy, III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, Hanumakonda.	Senior Civil Judge-cum- Assistant Sessions Judge, Kalwakurthy (Post Kept Vacant)	IV Additional Junior Civil Judge -cum- IV Additional Judicial Magistrate of First Class (Juvenile Court), Hanumakonda.	Secretary, District Legal Services Authority, Mahabubnagar.
17.	Smt. B.Deepti, I Assistant Judge, City Civil Court, Secunderabad.	Secretary, District Legal Services Authority, Nalgonda. Vice Sri G. Venu Transferred	III Assistant Judge, City Civil Court, Hyderabad.	Senior Civil Judge -cum- Assistant Sessions Judge, Miryalaguda.

18.	Smt N. Anitha Reddy, Prl. Junior Civil Judge- cum-Judicial Magistrate of First Class, Khammam.	XIX Additional Judge, City Civil Court, Secunderabad (Post Kept Vacant)	I Additional Junior Civil Judge- cum- Special Judicial Magistrate of First Class (Juvenile Court), Khammam.	III Additional Judge, City Civil Court, Hyderabad
19.	Sri P.Purushotham Rao, Junior Civil Judge -Cum- Judicial Magistrate of First Class, Nidamanur, Nalgonda District.	XVIII Additional Judge, City Civil Court, Hyderabad (Post Kept Vacant)	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Miryalaguda.	III Additional Judge, City Civil Court, Hyderabad
20.	Sri M. Arjun, Prl. Junior Civil Judge - Cum- Judicial Magistrate of First Class, Ramannapet, Yadadri Bhongir District.	Senior Civil Judge-cum- Assistant Sessions Judge, Peddapalli Vice Smt. D. Varoodhini Transferred	Additional Junior Civil Judge-cum- Additional Judicial Magistrate of First Class (Juvenile Court), Ramannapet.	Principal Senior Civil Judge-cum- Asst. Sessions Judge, Karimnagar.
21.	Sri T. Kanhya Lal, XI Metropolitan Magistrate-cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad.	XIV Additional Chief Metropolitan Magistrate, Hyderabad (Post Kept Vacant)	XII Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	V Additional Chief Metropolitan Magistrate(Juvenile Court), Hyderabad
22.	Sri R. Raj Kumar, Junior Civil Judge -Cum- Judicial Magistrate of First Class, Torrur, Mahabubabad District.	Senior Civil Judge-cum- Assistant Sessions Judge, Godavarikhani (Post Kept Vacant)	Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court), Mahabubabad.	Principal Senior Civil Judge-cum- Asst. Sessions Judge, Karimnagar.

23.	Sri.G.Prabhakar, Principal Junior Civil Judge -cum- Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri.	Addl. Senior Civil Judge-cum-Addl. Assistant Sessions Judge, Gadwal (POST KEPT VACANT)	II Additional Junior Civil Judge-cum- II Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri.	Principal Senior Civil Judge -cum- Assistant Sessions Judge, Gadwal.
24.	Smt Kavitha Karnati, Prl. Junior Civil Judge - Cum-Judicial Magistrate of First Class, Gadwal.	VIII Additional Chief Metropolitan Magistrate, Hyderabad (Post Kept Vacant)	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Gadwal.	III Additional Chief Metropolitan Magistrate, Hyderabad
25.	Sri K.Yuva Raja, Prl. Junior Civil Judge - Cum- Judicial Magistrate of First Class, Mahabubabad.	Addl. Senior Civil Judge-cum-Addl. Assistant Sessions Judge, Karimnagar (Post Kept Vacant)	Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court), Mahabubabad.	Prl. Senior Civil Judge-cum-Addl. Assistant Sessions Judge, Karimnagar
26.	Smt. G.Kalarchana, Prl. Junior Civil Judge - Cum-Judicial Magistrate of First Class, Nizamabad.	IV Additional Judge, City Civil Court, Hyderabad (Post Kept Vacant)	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Nizamabad.	I Additional Judge, City Civil Court, Hyderabad

27.	Smt. Arpitha Maram Reddy, I Additional Junior Civil Judge -cum- I Addl. Judicial Magistrate of First Class (Juvenile Court), Karimnagar.	Additional Senior Civil Judge-cum-Assistant Sessions Judge, Mancherial (Post Kept Vacant)	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act -cum- IV Additional Junior Civil Judge, Karimnagar.	Prl. Senior Civil Judge-cum-Assistant Sessions Judge, Mancherial
28.	Sri J.Upender Rao, VII Assistant Judge, City Civil Court, Hyderabad.	Secretary, District Legal Services Authority, Warangal at Hanumakonda Vice Sri G.V. Mahesh Nath Transferred	VIII Assistant Judge, City Civil Court, Hyderabad.	Principal Senior Civil Judge -cum- Assistant Sessions Judge, Hanumakonda.
29.	Ms. P.Padmavathi, Junior Civil Judge-cum-Judicial Magistrate of First Class, Metpalli, Jagtial District.	Secretary, District Legal Services Authority, Nizamabad Vice Sri J. Vikram Transferred	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Jagtial.	Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Armoor.
30.	Sri Mudigonda Raju, Principal Junior Civil Judge -cum- XV Additional Metropolitan Magistrate, Ranga Reddy District at Ibrahimpatnam.	IV Additional Chief Metropolitan Magistrate, Hyderabad (Post Kept Vacant)	Additional Junior Civil Judge-cum-XVI Additional Metropolitan Magistrate, Rangareddy District at Ibrahimpatnam.	XVI Additional Chief Metropolitan Magistrate, Hyderabad.

31.	Sri Sattu Ravinder, XI Assistant Judge, City Civil Court, Secunderabad.	Senior Civil Judge-cum- Assistant Sessions Judge, Vemulawada (Post Kept Vacant)	III Assistant Judge, City Civil Court, Hyderabad.	Addl. Senior Civil Judge- cum-Assistant Sessions Judge, Siricilla
32.	Sri G.Ramalingam, Prl. Junior Civil Judge - cum-Judicial Magistrate of First Class, Nirmal.	III Additional Senior Civil Judge-cum-III Additional Assistant Sessions Judge, Ranga Reddy District at LB Nagar (Post Kept Vacant)	Junior Civil Judge -cum- Judicial Magistrate of First Class, Boath.	IV Additional Senior Civil Judge-cum-IV Additional Assistant Sessions Judge, Ranga Reddy District at L.B. Nagar
33.	Sri A.Naga Raju, Junior Civil Judge -Cum- Judicial Magistrate of First Class, Choutuppal, Yadadri Bhongir District	Additional Senior Civil Judge-cum- Assistant Sessions Judge, Rangareddy District at Ibrahimpattam (Post Kept Vacant)	Additional Junior Civil Judge-cum- Additional Judicial Magistrate of First Class (Juvenile Court), Ramannapet.	Prl. Senior Civil Judge-cum- Assistant Sessions Judge, Rangareddy District at Ibrahimpattam
34.	Sri M.Sai Kumar, Junior Civil Judge -cum- Judicial Magistrate of First Class, Thungathurthy, Suryapet District.	Senior Civil Judge-cum-Asst. Sessions Judge, Narsampet. (Post Kept Vacant)	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Suryapet.	Principal Senior Civil Judge - cum- Assistant Sessions Judge, Hanumakonda.
35.	Sri Devan Ajay Kumar, Principal Junior Civil Judge -cum- VII Additional Metropolitan Magistrate, Medchal- Malkajgiri District at Medchal	Senior Civil Judge- cum-Assistant Sessions Judge, Bodhan Vice Sri P.Siva Ram Prasad Transferred	II Additional Junior Civil Judge-cum- IX Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal.	Additional Senior Civil Judge-cum- Additional Assistant Sessions Judge, Armoor.

36.	Smt. A.Radhika, Assistant Director, Telangana State Judicial Academy, Secunderabad.	Administrative Officer (on OD), Telangana State Legal Services Authority, Hyderabad Vice Sri P.Anjaneyulu Transferred	Deputy Director, Telangana State Judicial Academy, Secunderabad.	Member Secretary, Telangana State Legal Service Authority, Hyderabad.
37.	Smt. B.Soujanya, Prl Junior Civil Judge- Cum-Judicial Magistrate of First Class (Juvenile Court), Nalgonda.	VII Additional Chief Metropolitan Magistrate, Hyderabad. (Post Kept Vacant)	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition & Excise Act -cum- II Additional Junior Civil Judge, Nalgonda.	III Additional Chief Metropolitan Magistrate, Hyderabad
38.	Smt. E.Bharathi, Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act - cum- IV Additional Junior Civil Judge, Khammam.	Senior Civil Judge-cum- Assistant Sessions Judge, Manthani (Post Kept Vacant)	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Acts-cum-V Additional Junior Civil Judge, Khammam.	Principal Senior Civil Judge-cum- Asst. Sessions Judge, Karimnagar.

39.	Sri Ajay Kumar Jadhav, II Additional Junior Civil Judge -Cum-II Additional Judicial Magistrate of First Class, Nizamabad.	Additional Senior Civil Judge-cum- Additional Assistant Sessions Judge, Medchal- Malkajgiri District at Medchal. (Post Kept Vacant)	Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- III Additional Junior Civil Judge, Nizamabad.	Prl. Senior Civil Judge-cum- Additional Assistant Sessions Judge, Medchal- Malkajgiri District at Medchal.
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In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge, shall make alternative arrangements under intimation to the High Court.

The officers mentioned in Column Number 4, will be full additional charge of the post(s) mentioned in Column Number 2, till the substitute is posted and takes charge or until further orders whichever is earlier.

Further, the officers who are holding full additional charge of the post(s) if any are directed to hold the court proceedings at least once in week if the said court is located away from the place they are working as per the convenience of the Bar Association and litigant public in view of the circular instructions issued by the High Court and inform the same to the High Court for information.

NOTE:	1.	All the officers shall get themselves relieved from their present posts and join in their new posts on or before 26.08.2022 without fail.
	2.	All the Officers under orders of transfer are directed to pronounce the judgments/orders which are already reserved and join at their new stations.
	3.	The officer(s) i.e., SRI K.SURI KRISHNA, SMT. D.VAROODHINI, SRI K.KIRAN KUMAR, SMT. CHITTIBOMMA ASHA LATHA, SMT. B.PUSHPALATHA, SRI D.DURGA PRASAD, SRI CH.AN. MURTHY, SMT. SHANKER SRIDEVI, SMT. A.KANCHANA REDDY are not entitled to draw transfer grant / disturbance allowance, transfer T.A., and other consequential benefits since the officer(s) are transferred to the present station on their request.

4.	Sri P.Anjaneyulu shall get himself relieved on 29.08.2022 and join his new posting on or before 05.09.2022 and Smt. A.Radhika shall get herself relieved and join her new posting immediately after Sri P.Anjaneyulu is relieved.
5.	All the Officers who are under the orders of transfer are hereby directed to inform the High Court about the date of their relieving in the previous post and the date of joining in the new post within seven days from the date of joining in the new post.
6.	The Order placed in the High Court's Website www.tshc.gov.in and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To					
1.	The Officers and In-charge Officers.				
2.	The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordship for kind perusal).				
3.	The Registrar General and other Registrars, High Court for the State of Telangana at Hyderabad.				
4.	The Director, Telangana State Judicial Academy, Secunderabad.				
5.	The Chief Judge, City Civil Court, Hyderabad.				
6.	The Metropolitan Sessions Judge, Hyderabad				
7.	The Chief Judge, City Small Causes Court, Hyderabad.				
8.	The Prl. Special Judge for C.B.I. Cases Cases, Hyderabad.				
9.	The Member Secretary, Telangana State Legal Services Authority, Hyderabad.				
10.	THE PRL. DISTRICT AND SESSIONS JUDGES / ADDITIONAL DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:				
1)	Adilabad	2)	Mancherial	3)	Nirmal
4)	Kumuram Bheem	5)	Karimnagar	6)	Jagtial
7)	Rajanna Sircilla	8)	Peddapalli	9)	Khammam
10)	Badradi Kothaguram	11)	Mahabubnagar	12)	Gadwal
13)	Wanaparthy	14)	Narayanpet	15)	Nagarkurnool
16)	Sangareddy	17)	Medak	18)	Siddipet

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19)	Nalgonda	20)	Suryapet	21)	Yadadri Bhongir
22)	Nizamabad	23)	Kamareddy	24)	Rangareddy
25)	Medchal- Malkajgiri	26)	Vikarabad	27)	Hanumakonida
28)	Warangal	29)	Jangaon	30)	Mahabubabad
31)	Mulugu	32)	Jayashankar Bhupalapally		
11.	The Pay and Accounts Officer, Hyderabad.				
12.	THE SECTION OFFICERS :				
a)	Special Officer Section	b)	Vigilance Cell	c)	E-Section
d)	Work Review Cell	e)	O.P. Cell	f)	B-Section
g)	Accounts Section	h)	Computer Section	i)	D-Budget Section
	High Court for the State of Telangana at Hyderabad.				
+	Spare...				